

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) No Sir.

(b) Does not arise.

(c) and (d). The only information at present available is that in the case of 'Patriot', a donation of Rs. 50,000/- had been received from one Shri Deo Narayan Misra of Nepal.

उत्तर प्रदेश पन बिजली विभाग के कार्यकारी इंजीनियर के विरुद्ध शिकायतें

62. श्री यशपाल सिंह :

श्री ओंकार लाल बरवा :

क्या सिंचाई और विद्युत् मन्त्री यह बताने की कृपा करेंगे कि

(क) गत दो वर्षों में उत्तर प्रदेश पन-बिजली विभाग के कार्यकारी (एक्जीक्यूटिव) इंजीनियर के विरुद्ध सरकार को किसानों तथा अन्य लोगों से कितनी शिकायतें प्राप्त हुई;

(ख) कितनी शिकायतों पर विभागीय कार्यवाही की गई, कितनी शिकायतें जांच के लिए सतर्कता आयोग के पास भेजी गई तथा शेष शिकायतों पर कोई कार्यवाही नहीं की गई; और

(ग) उक्त शेष शिकायतों पर कोई भी कार्यवाही न किए जाने के क्या कारण हैं?

सिंचाई तथा विद्युत् मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : (क) 120

(ख) और (ग). उत्तर प्रदेश राज्य बिजली बोर्ड ने सूचित किया है कि उन्होंने सभी शिकायतों पर कार्रवाई की है। 39 मामलों में जांच-कार्य पूरा हो चुका है। शेष मामलों पर जांच हो रही है। एक मामला सतर्कता आयोग को सौंप दिया गया है।

SEIZURE OF SMUGGLED TEXTILE GOODS IN BOMBAY

63. S. YI YASHPAL SINGH :  
SH. N. R. LASKAR :

SHRI B. K. DASCHOWDHURY :  
SHRI ONKAR LAL BERWA :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that on the 31st August, 1968, officials of Maharashtra State Anti-corruption Bureau seized in Bombay smuggled textile goods of Japanese origin ;

(b) if so, the value of goods seized ; and

(c) whether any arrest was made and action taken or is proposed to be taken against the person concerned ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). On 31st August, 1968, officials of the Maharashtra State Anti-Corruption Bureau intercepted a truck near Ghatkopar, Bombay and seized therefrom 23 packages containing metallic yarn and fabrics of Japanese origin valued about Rs. 2.5 lakhs. The truck valued at Rs. 50,000/- was also sized.

(c) One person was arrested and subsequently released on bail. The case is under investigation.

SETTING UP OF NURSING COUNCIL FOR DELHI ADMINISTRATION

64. SHRI YASHPAL SINGH :  
SHRI N. R. LASKAR :  
SHRI B. K. DASCHOWDHURY :  
SHRI ONKAR LAL BERWA :  
SHRI A. SREEDHARAN :  
SHRI K. LAKKAPPA :  
SHRI R. K. SINHA :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there is any proposal under consideration to set up a Nursing Council for the Delhi Administration ; and

(b) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) :

(a) Yes.

(b) The proposed Council will function as an examining and registering body.